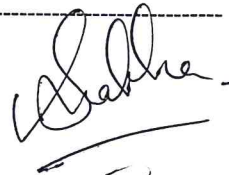


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 25.10.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-------------------------|----------|---|---------|-----------------------------------|
| CP No.148/ BB/ 2017 | - | For filing additional information as required by registry | 252(3) | Skylux Telelink Pvt. Ltd., Vs ROC |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|------------|-------------------------------------|------------------------|--|
| 18. | E- Dandy A- Shabhe | Petitioner |  |

ORDER

Counsel for Petitioner is present. He requested time to submit additional information. List it on 08/11/2017.


Member (T)


Member (J)